National Company Law Tribunal Allahabad Bench

CPNO. 98/AL0/2017 (A NO. 79/AL0)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Gangetic Hotels Put Ltd

SECTION OF THE COMPANIES ACT: 230 1232 of the Companies Act of 2013

SI. NO. Name Designation

1. Mr. J. Nagar Sr. Adv. | Politionals

2.0. Profik Nagar Adv. | Politionals

C. S. Stoph

C.P. No. 98/ALD/2017, 79/ALD/2017

Shri J. Nagar, Senior Advocate for the petitioner. Shri Kuldeep Singh, proxy for O.L. representing the R.D. is present. Argument of the petitioner counsel on sanction of the Proposed Company Scheme are heard. The proxy for the O.L. submits that its office is having nothing extra to be added, except to the what is contended in the representation/ affidavit of R.P. and report of the O.L as already submitted by its office. Arguments are heard, the order is reserved.

Date: 24/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)

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